

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 31 /Confdl./2023
II-3-1/2023

Bilaspur, dated the 27th January, 2023


The following Civil Judges Class-I & Judicial Magistrate First Class, as specified in Column no. (2) of the table below, are appointed as Officiating Chief Judicial Magistrate of the Revenue District(s), mentioned in Column No. (3), which have been established by the State Government vide notification no. F 11-37/2021/Seven-4, F 11-40/2021/Seven-4, F 11-08/2022/Seven-4, F 11-39/2021/Seven-4 and F 11-38/2021/Seven-4 published in the Chhattisgarh Gazette (Extraordinary) in its edition dated 01.09.2022, 01.09.2022, 01.09.2022, 08.09.2022 and 08.09.2022 respectively, in the capacity as mentioned in column No. (4) from the date they assume charge of their office(s) until further orders: -

TABLE

S.No.	Name & presently posted as	Revenue District	Posted as
(1)	(2)	(3)	(4)
1.	Shri Dular Singh Nirmalkar, Civil Judge Class-I, Ambagarh Chowki	Mohla-Manpur-Ambagarh Chowki	Civil Judge Class-I-cum-Officiating Chief Judicial Magistrate, Mohla at Ambagarh Chowki
2.	Shri Sheelu Singh, Civil Judge Class-I, Sarangarh	Sarangarh-Bilaigarh	Civil Judge Class-I-cum-Officiating Chief Judicial Magistrate, Sarangarh
3.	Shri Vivek Garg, Civil Judge Class-I & Additional Chief Judicial Magistrate, Khairagarh	Khairagarh-Chhuikhadan-Gandai	Civil Judge Class-I-cum-Officiating Chief Judicial Magistrate, Khairagarh
4.	Smt. Ekta Agrawal, Civil Judge Class-I, Manendragarh	Manendragarh-Chirmiri-Bharatpur	Civil Judge Class-I-cum-Officiating Chief Judicial Magistrate, Manendragarh
5.	Ku. Chetna Thakur, Civil Judge Class-I, Sakti	Sakti	Civil Judge Class-I-cum-Officiating Chief Judicial Magistrate, Sakti

Note: They shall not be entitled to claim the pay-scale mentioned in Rule 3 (2)(b) of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 as they have only been appointed as a stop-gap arrangement till further orders.

BY ORDER OF THE HIGH COURT


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL
27.01.2023

Contd... 2/-

Endt. No. 32/Confdl./2023
II-3-1/2023

Bilaspur, dated the 27th January, 2023

Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
17. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19.
 1. Shri Dular Singh Nirmalkar, Civil Judge Class-I, Ambagarh Chowki,
 2. Shri Sheelu Singh, Civil Judge Class-I, Sarangarh,
 3. Shri Vivek Garg, Civil Judge Class-I & Additional Chief Judicial Magistrate, Khairagarh,
 4. Smt. Ekta Agrawal, Civil Judge Class-I, Manendragarh,
 5. Ku. Chetna Thakur, Civil Judge Class-I, Sakti

*for information and compliance. He/She is directed to take charge of his/her new post on **01.02.2023 F.N. positively** and send his/her handing and taking over charge reports through the concerned District Judge.*

Contd... 3/-

20. District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
21. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance/D.E.(Appeal)), High Court of Chhattisgarh, Bilaspur for information.
23. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
24. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
25. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
26. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
27. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./S. & A.), High Court of Chhattisgarh, Bilaspur for information.
29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
32. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL

27.01.2023